

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 15, 2015

No. 1083 /JR(S)/2015

Sri **Suresh Kumar Sharma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, (Railway), Mathura.

No. 1084 /JR(S)/2015

In partial modification of Court's Notification No. 841/JR(S)/2015 dated 10.04.2015, Sri **Sunil Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

BY ORDER OF THE COURT.

Sd/-
(RAM KRISHNA UPADHYAY)
I/c REGISTRAR GENERAL

No. 202 /JR(S)/2015 Dated: Allahabad : April 15, 2015

In continuation of Court's Endorsement No. 198/JR(S)/2015 dated 10.04.2015, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.

14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on Email).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**